

ORISSA HIGH COURT: CUTTACK

NOTIFICATION

No. 317 /S.

Date: 29.01.2020

It is hereby notified for general information that the Court have been pleased to declare **31.01.2020** as a holiday for the High Court and its office on account of “**Day following Saraswati Puja**” and in lieu thereof **07.11.2020 (Saturday)** is declared as a working day for the Court.

By Order of the Court

Sd/-L.K. Dash

REGISTRAR (JUDICIAL)

Memo No. 1511 (150) / Date : **29.01.2020**

Copy forwarded to :-

1. Registrar, Supreme Court of India, New Delhi,
2. Secretary to Govt. of Odisha, Home/Law/Revenue Deptt., Bhubaneswar
3. Secretary, The High Court Bar Association.
4. Secretary, Bar Council, Odisha, Cuttack.
5. Advocate General, Odisha, Cuttack.
6. Director, Odisha Judicial Academy, Cuttack.
7. District & Sessions Judge,
8. All Officers of the Court.
9. All Superintendents of the Court.
10. Principal Private Secretary to Hon'ble the Chief Justice.
11. Secretary to Hon'be the Acting Chief Justice.
12. All Sr. Secretaries / Secretaries to the Hon'ble Judges.
13. Officer In Charge, N.I.C Centre Orissa High Court, Cuttack
to upload in the website of the Court.
14. Medical Officers of the Court.
15. Notice Board

for information.

[Signature]
ASST. REGISTRAR (ESTT.)